

## **Regarding protection of places of worship of minority communities-laid**

**DR. M. P. ABDUSSAMAD SAMADANI (MALAPPURAM):** I wish to draw attention of Government towards the endangered situation existing in the country with regard to the protection of places of worship of the minority communities. The attempts to disturb social peace and communal harmony by making thoroughly unjust and illegal claims on places of worship of others is against the values of the constitution. The lawbreaking moves in the case of places of worship amounts to the open violation of the very decisive law passed by the Parliament for protecting and maintaining the status quo of all the places of worship as on the day, the country attained independence. I, therefore, urge upon the Government to intervene urgently ensuring that this decision of the Parliament and the law passed by the Parliament is not violated and the secular and Constitutional Rights are not denied to any section of the people of the country.